

STANDING ORDER

No. ..08./S.O./2014/

Date: 24.07.2014

In supersession of Order No. 12/S.O./2013 dt. 01.10.2013 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Dr. Justice Vineet Kothari**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER



**REGISTRAR (ADMN.)**

No.Gen/XV/31/2008/ 2827

Date: 24/7/14

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Govind Mathur, Judge, Rajasthan High Court, Jodhpur.
3. P.S. to Hon'ble Dr. Justice Vineet Kothari, Judge, Rajasthan High Court, Jodhpur.



**REGISTRAR (ADMN.)**

No. Gen/XV/31/2008/2828

Date: 24/7/14

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar (Admn./Vigilance/Examination/Rules/Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.



**REGISTRAR (ADMN.)**